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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.130/BB/ 2017	-	For compli- ance of objections raised by registry	252(1)	Cortex Medipharma Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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01.	K.C. Venkatesh Rao 98450-65943.	for petitioners	
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ORDER

Matter is listed today for admission. PCS for Petitioner is present. He has filed compliance Affidavit. Issue notice to the ROC, Karnataka, Bangalore. List it on 13/11/2017.


Member (T)


Member (J)